

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :18/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/918/2025 ARBP/17/2025	M/S. RKD CONSTRUCTION PVT LTD. VS BHUBANESWAR SMART CITY LIMITED	SIDHANT DWIBEDI VS	// ( //
2	D-BLAPL/4904/2025 BLAPL/1881/2025	SAGAR MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURI TOWN /34 /2024 S.D.J.M.,PURI(Puri) GR/0000083/2024
3	D-BLAPL/3960/2025 BLAPL/1882/2025	KASARI MINIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANDHUGOAN /112 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000507/2024
4	D-BLAPL/4835/2025 BLAPL/1883/2025	SATRUGHAN BISWAL @ SANU @ SUNITH @ JAGA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DEOGARH /135 /2007 A.D.J.,DEOGARH(Debagarh ) ST/0000106/2023
5	D-BLAPL/5055/2025 BLAPL/1884/2025	SK. ABBASH VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /17 /2023 2ND A.D.J.,PURI(Puri) TR/0000024/2024
6	D-BLAPL/5101/2025 BLAPL/1885/2025	PRASANTA KUMAR PANDA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	TIGIRIA /50 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000120/2023
7	D-BLAPL/5057/2025 BLAPL/1886/2025	SK. AFTAB VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /208 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000361/2024
8	D-BLAPL/5083/2025 BLAPL/1887/2025	ABINASH MOHARANA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	MADHUPATNA /271 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001084/2024
9	D-BLAPL/5118/2025 BLAPL/1888/2025	AKSHAYA G. CHAVAN VS STATE OF ODISHA	MAHES DAS VS	SORO /1 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000002/2025
10	D-BLAPL/5132/2025 BLAPL/1889/2025	LAXMIKANTA MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PHULBANI TOWN /17 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000044/2025
11	D-BLAPL/5137/2025 BLAPL/1890/2025	PRAKASH BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /1072 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001746/2024

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12	D-BLAPL/5135/2025 BLAPL/1891/2025	MAHENDRA ROUT VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /29 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1) GR/000088/2025
13	D-BLAPL/4873/2025 BLAPL/1892/2025	SANDEEP VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	G.R.P.S.,BERHAMPUR /138 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002540/2024
14	D-BLAPL/2827/2025 BLAPL/1893/2025	XXX(FATHER OF THE VICTIM ACCUSED NO.1 OF THE F.I.R) VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /902 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000229/2023
15	D-BLAPL/5050/2025 BLAPL/1894/2025	DULESWAR SAHU VS STATE OF ODISHA	MAHADEV SAHU VS	AGALPUR /93 /2024 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000271/2024
16	D-BLAPL/5062/2025 BLAPL/1895/2025	MANOJ RAY @ MONU RAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BARIPADA TOWN /105 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000018/2025
17	D-BLAPL/5131/2025 BLAPL/1896/2025	GANESH MAHAKUD VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /153 /2024 SPECIAL JUDGE (POCSO), BHADRAK(Balasore) Spl/0000087/2024
18	D-BLAPL/5063/2025 BLAPL/1897/2025	AMITA SWAIN @ AMI SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /209 /2021 A.D.J.,BHANJANAGAR(Ganjam) ST/0000108/2021
19	D-BLAPL/5138/2025 BLAPL/1898/2025	MAHENDRA ROUT VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /30 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1) GR/0000093/2025
20	D-BLAPL/5144/2025 BLAPL/1899/2025	RAJENDRA PRASAD BARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /420 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1) GR/0001382/2024
21	D-BLAPL/5145/2025 BLAPL/1900/2025	SUKANTA KUMAR KUSHAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /420 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1) GR/0001382/2024
22	D-BLAPL/3356/2025 BLAPL/1901/2025	B KRANTI VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /120 /2024 ADDL DISTRICT AND SESSIONS JUDGE TR/0000101/2024
23	D-BLAPL/4608/2025	MANA BISOI	SUBODH KUMAR MOHANTY	KUNDRA /135 /2024

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	BLAPL/1902/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JEYPORE(Koraput) TR/0000081/2024
24	D-BLAPL/5150/2025 BLAPL/1903/2025	BONY NAYAK VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	NABARANGAPUR TOWN /405 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001482/2024
25	D-BLAPL/4804/2025 BLAPL/1904/2025	SATYA BEHERA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	BIKRAMPUR FCI /25 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000127/2025
26	D-BLAPL/5088/2025 BLAPL/1905/2025	MD. TAJUDDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /561 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( GR/0001770/2024
27	D-BLAPL/5089/2025 BLAPL/1906/2025	NARAYAN @ SATYA NARAYAN SISA VS STATE OF ODISHA	SURAJ MOHANTY VS	NANDAPUR /11 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000053/2025
28	D-BLAPL/5097/2025 BLAPL/1907/2025	ABINASH MOHARANA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	MADHUPATNA /267 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001075/2024
29	D-BLAPL/5160/2025 BLAPL/1908/2025	MUNA NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /754 /2023 A.D.J.,ASKA(Ganjam) ST/0000071/2024
30	D-BLAPL/5246/2025 BLAPL/1909/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /1048 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002498/2024
31	D-BLAPL/4921/2025 BLAPL/1910/2025	SANJEEB SAHU VS STATE OF ODISHA	AJAYA NAYAK VS	BARIPADA SADAR /30 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000126/2025
32	D-BLAPL/5181/2025 BLAPL/1911/2025	ANTARYAMI SETHI VS STATE OF ODISHA	GHANASHYAM MUDULI VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000009/2025
33	D-BLAPL/5241/2025 BLAPL/1912/2025	DEBI PRASAD MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /290 /2023 A.D.J.,DHENKANAL(Dhenkanal) CT/0000254/2023
34	D-BLAPL/4680/2025 BLAPL/1913/2025	ABHINASH DEEP VS	NITYANANDA MOHAPATRA VS	KHETRARAJPUR /305 /2020 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam

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35	D-BLAPL/5121/2025 BLAPL/1914/2025	STATE OF ODISHA AKSHAYA G. CHAVAN VS	MAHES DAS VS	Spl/0000436/2020 SORO /1072 /2024 J.M.F.C.,SORO(Baleshwar)
36	D-BLAPL/5123/2025 BLAPL/1915/2025	STATE OF ODISHA SIBRAM DURGA VS	SUBODH KUMAR MOHANTY VS	CT/0001746/2024 LANJIGARH /2 /2025 J.M.F.C.,LANJIGARH(Kalahandi)
37	D-BLAPL/5125/2025 BLAPL/1916/2025	STATE OF ODISHA AKSHAYA G. CHAVAN VS	MAHES DAS VS	CT/0000007/2025 SORO /1083 /2024 J.M.F.C.,SORO(Baleshwar)
38	D-BLAPL/5250/2025 BLAPL/1917/2025	STATE OF ODISHA RAMAHARI BEHERA VS	ASHOK DAS VS	CT/0001761/2024 K.NUAGAON /209 /2024 1ST A.D.J.,BERHAMPUR(Ganjam)
39	D-BLAPL/5152/2025 BLAPL/1918/2025	STATE OF ODISHA PRAMOD TARINI VS	LAMBODOR ACHARI VS	ST/0000438/2024 BHANJANAGAR /239 /2009 A.D.J.,BHANJANAGAR(Ganjam)
40	D-BLAPL/5180/2025 BLAPL/1919/2025	STATE OF ODISHA BASHISTA PRADHAN VS	AKSHAYA KUMAR SAHOO VS	ST/0000026/2024 / /0 SPECIAL JUDGE,SONEPUR(Sonepur )
41	D-BLAPL/5154/2025 BLAPL/1920/2025	STATE OF ODISHA GOPAL KUMAR SHAW @ GOPAL SHAW VS	ANSHUMAN PANDA VS	SPL. 2(a)C.C./0000023/2024 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(I
42	D-BLAPL/5184/2025 BLAPL/1921/2025	STATE OF ODISHA BHAGIRATHI PALEI VS	BHABANI SANKAR DAS VS	GR/0000105/2025 RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar)
43	D-BLAPL/4974/2025 BLAPL/1922/2025	STATE OF ODISHA TULU ROUT VS	SOUMYA RANJAN MOHANTY VS	ST/0000076/2023 BOLAGARH P.S. /28 /2025 J.M.F.C.,KHURDA(Khordha )
44	D-BLAPL/5040/2025 BLAPL/1923/2025	STATE OF ODISHA ABDUL NAWEEED KHAN VS	BISWABHUSAN DAS VS	GR/0000064/2025 KRUSHANANDAPUR /114 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH
45	D-BLAPL/3722/2025 BLAPL/1924/2025	STATE OF ODISHA JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	Spl/0000122/2024 SORO /1087 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001771/2024

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46	D-BLAPL/5214/2025 BLAPL/1925/2025	BANDHANA KAMAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /148 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000224/2024
47	D-BLAPL/4914/2025 BLAPL/1926/2025	ANUJ CHOUDHURY VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	GOSANINUAGAM /188 /2024 PRESIDING OFFICER,O.P.I.D. COURT,BE ST/0000477/2024
48	D-BLAPL/4948/2025 BLAPL/1927/2025	RAMAKANTA RATH VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	PURUNABAZAR /350 /2024 J.M.F.C.,BHADRAK(Bhadrak ) GR/0000534/2024
49	D-BLAPL/4763/2025 BLAPL/1928/2025	PRADEEP KUMAR MOHANTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAISINGA /480 /2024 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000114/2024
50	D-BLAPL/5230/2025 BLAPL/1929/2025	BANTI @ BISWAJIT NAYAK VS STATE OF ODISHA	NABA KISHORE GURU VS	DHENKANAL TOWN /52 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000002/2025
51	D-BLAPL/4079/2025 BLAPL/1930/2025	ASUTOSH CHAMPATY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	JANKIA P.S. /217 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000337/2024
52	D-BLAPL/5043/2025 BLAPL/1931/2025	SUKANTA TAREI @ KALIA @ BABU VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000060/2024
53	D-BLAPL/4831/2025 BLAPL/1932/2025	BANGURU @ UTTAM MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KAMARDA /68 /2020 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000295/2023
54	D-BLAPL/4930/2025 BLAPL/1933/2025	DILLIP KUMAR BARAL @ DILUA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	Maitri Vihar PS /27 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000038/2025
55	D-BLAPL/4966/2025 BLAPL/1934/2025	BAPUN @ PRAKASH MALIK VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	SORO /3 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000008/2025
56	D-BLAPL/4712/2025 BLAPL/1935/2025	SANKAR @ SANKARSHAN JENA @ JANA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BANSADA /210 /2024 J.M.F.C.,CHANDABALI(Bhadrak ) GR/0000530/2024
57	D-CMAPL/2083/2025	SUSILA MALLICK	BRAJA MOHAN SARANGI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/68/2025	VS JAYADURGA TRAVELS, BBSR	VS	() //
58	D-CMAPL/6054/2025 CMAPL/69/2025	MADHUSMITA SUBUDHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
59	D-CMP/5992/2025 CMP/249/2025	SRI SRI BHAGABAT BASUDEV, KHURDA VS DIPAK PATNAIK	ANKITA MUKHERJI VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0002624/2016
60	D-CMP/6480/2025 CMP/250/2025	MANORANJAN DEY VS BASANTI GHOSH	BISWAJIT MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000007/2023
61	D-CMP/6802/2025 CMP/251/2025	PHULA BEWA VS RANJULATA ROUT	MANAS RANJAN BAUG VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000013/2020
62	D-CMP/6827/2025 CMP/252/2025	ANITA MOHAPATRA VS UNNA SARAT KUMAR PATRA	JITENDRA KUMAR MISHRA (2) VS	// J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar CS/0000005/2016
63	D-CMP/7077/2025 CMP/253/2025	HARAPRIYA BHOL VS RAKESH BHOL	SATYA PRAKASH SATPATHY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0002319/2024
64	D-CONTC/6469/2025 CONTC/832/2025	RAMESH CHANDRA BISHI VS ANU GARG,IAS	ADV. VS	// () //
65	D-CONTC/6495/2025 CONTC/833/2025	DR.PREETAM @ PRITAM KUMAR KAR VS DR.SANTOSH KUMAR MISHRA,DIRECTOR,MEDICAL EDUCATION AND TRAINING ,ODISHA	ADV. VS	// () //
66	D-CONTC/6248/2025 CONTC/834/2025	KALPANA SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// () //
67	D-CONTC/6312/2025 CONTC/835/2025	JHANTU KUMAR SINGH VS SHALINI PANDIT, IAS	ADV. VS	// () //
68	D-CONTC/6369/2025 CONTC/836/2025	BENUDHARA SAHOO VS	RAJENDRA KRUSHNA BOSE VS	// ()

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69	D-CONTC/5868/2025 CONTC/837/2025	MANOJ AHUJA, IAS TUSAR KANTA MISHRA VS PRIYANKA NAHAKA,ADDL. TAHASILDAR,BBSR	ADV. VS	// // ()
70	D-CONTC/3887/2025 CONTC/838/2025	PITAMBAR DASH VS SHALINI PANDIT, IAS	ADV. VS	// () //
71	D-CONTC/5982/2025 CONTC/839/2025	MITARANI PATRA VS SUSANTA KUMAR DASH,CDPO-CUM-MISSION SHAKTI FEDERATION,GHASIPURA,KEONJHAR	ADV. VS	// () //
72	D-CONTC/6399/2025 CONTC/840/2025	RAJENDRA PRASAD PANDA VS ANU GARG,IAS	ADV. VS	// () //
73	D-CONTC/6401/2025 CONTC/841/2025	LINGARAJ MALLICK VS ANU GARG, P.SECY., W.R DEPT.	ADV VS	// () //
74	D-CONTC/6422/2025 CONTC/842/2025	PRASANNA KUMAR PANDA VS SHALINI PANDIT, IAS	NIHAL RATH VS	// () //
75	D-CONTC/6519/2025 CONTC/843/2025	BIBHUTI BHUSAN SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// () //
76	D-CONTC/6426/2025 CONTC/844/2025	RAMESWAR PRASAD MISHRA VS ASHOK KUMAR MISHRA,PRINCIPAL-CUM-SECY.,G.B OF ISPAT COLLEGE,ROURKELA	ADYASIDHI MISHRA VS	// () //
77	D-CONTC/6429/2025 CONTC/845/2025	WATER CORPORATION OF ODISHA VS MOUMITA SAHA	PRASANNA KUMAR BHUYAN VS	// () //
78	D-CONTC/6527/2025 CONTC/846/2025	DURYODHAN MOHAPATRA VS DEORANJAN SINGH,IAS	ADV. VS	// () //
79	D-CONTC/6530/2025 CONTC/847/2025	SHANTIPADA PANDA VS SHALINI PANDIT, IAS	SARAT CHANDRA SAMAL VS	// () //

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80	D-CONTC/5777/2025 CONTC/848/2025	PRAMOD KUMAR MOHAPATRA VS ALOK BHORA, PRINCIPAL CHIEF SECURITY COMMNR/ RPF, E.CO. RAILWAY	ADV VS	// 0 //
81	D-CONTC/6258/2025 CONTC/849/2025	SANTOSH KUMAR PAIK VS JYOTI PRAKASH MISHRA,OAS	ADV. VS	// 0 //
82	D-CONTC/6526/2025 CONTC/850/2025	DWARIKA NATH MISHRA VS SHALINI PANDIT, IAS	RAMESH CHANDRA SAHOO VS	// 0 //
83	D-CONTC/5588/2025 CONTC/851/2025	HRUDAYANANDA BARIK VS SACHIN R. YADAV,IAS	ADV. VS	// 0 //
84	D-CONTC/6522/2025 CONTC/852/2025	BASANTA KUMAR MISHRA VS DIPTESH PATTNAYAK,IPS	ADV. VS	// 0 //
85	D-CONTC/5161/2025 CONTC/853/2025	BHAKALU RANA VS ALOK KAR, ADDL. SECY. DEPT. OF W.R	ADV. VS	// 0 //
86	D-CONTC/5337/2025 CONTC/854/2025	SHREE IDEAL HOMES PVT. LTD., PARADEEP VS P.L.HARANADH,CHAIRMAN,PARADIP PORT TRUST,JAGATSINGHPUR	PRABODHA CHANDRA NAYAK VS	// 0 //
87	D-CONTC/6275/2025 CONTC/855/2025	BHAGABAN SAHOO VS GIRISH S.N,IAS	AMIYA KUMAR MOHANTY VS	// 0 //
88	D-CONTC/6434/2025 CONTC/856/2025	PRASHES KUMAR DAS VS D.PRASANT REDDY,IAS	ADV. VS	// 0 //
89	D-CONTC/6575/2025 CONTC/857/2025	PARTHASARATHI MOHANTA VS PURNA CHANDRA SETHI, D.E.O,MAYURBHANJ	ADV. VS	// 0 //
90	D-CONTC/6583/2025 CONTC/858/2025	BHAKTA CHARAN PATEL VS KARUNAKAR BHUE,D.E.O,NUAPADA	ADV. VS	// 0 //
91	D-CONTC/6518/2025	KUNJALATA PATTANAYAK	ADV.	//

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	CONTC/859/2025	VS DR.SABITA ACHARYA,V.C, UTKAL UNIVERSITY	VS	() //
92	D-CONTC/3785/2025 CONTC/860/2025	BHASKAR TRIPATHY VS ANU GARG,IAS	PRAFULLA KUMAR MOHAPATRA VS	// () //
93	D-CONTC/3293/2025 CONTC/861/2025	PURANDAR MAHAKUD VS VIKRAM YADAV,IAS	PRAFULLA KUMAR MOHAPATRA VS	// () //
94	D-CONTC/5054/2025 CONTC/862/2025	CHANDRAMANI BEHERA VS SUJAY KUMAR PATI,OAS	ADV VS	// () //
95	D-CONTC/6619/2025 CONTC/863/2025	RAMANANDA MISHRA VS MRUTUNJAY TRIPATHY,TAHASILDAR, BBSR	ADV. VS	// () //
96	D-CONTC/6663/2025 CONTC/864/2025	DIBAKAR BARIK VS CHHATRAPATI SAHU, D.E.O, NABARANGPUR	ADV. VS	// () //
97	D-CONTC/6660/2025 CONTC/865/2025	DR.SURACHITA PATTANAIAK VS ARVIND AGRAWAL, IAS	BIDYALOK MOHAPATRA VS	// () //
98	D-CONTC/6851/2025 CONTC/866/2025	AKSHAYA KUMAR PANDA VS SHALINI PANDIT, IAS	ADV. VS	// () //
99	D-CRLA/3962/2025 CRLA/231/2025	BHIMASEN HARIJAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	DHARMABANDHA PS /52 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/000054/2023
100	D-CRLA/4849/2025 CRLA/232/2025	SANDIP MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CUTTACK SADAR /679 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000276/2024
101	D-CRLA/4950/2025 CRLA/233/2025	GOLEKHA MOHANTA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SUKINDA /98 /2022 A.D.J.,JAJPUR ROAD(Jajapur ) ST/000030/2022
102	D-CRLA/990/2025 CRLA/234/2025	AMIYA CHAKRA@AMIYA KUMAR CHAKRA VS	BHABANI SANKAR MISHRA VS	BANKI /391 /2024 P.O SPL.COURT SC AND ST (POA) ACT,

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103	D-CRLA/3418/2025 CRLA/235/2025	STATE OF ODISHA ARUN KUMAR BEHERA VS	DEBASNAN DAS VS	Spl/0000256/2024 MARSHAGHAI /363 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
104	D-CRLA/4144/2025 CRLA/236/2025	STATE OF ODISHA SUSIL MAHANANDIA VS	NIRANJAN PANDA VS	Spl/0000100/2021 BAUNISUNI /90 /2020 SPECIAL JUDGE,BAUDH(Baudh )
105	D-CRLA/4973/2025 CRLA/237/2025	STATE OF ODISHA BABULAL NAIK VS	SUBODH KUMAR MOHANTY VS	Spl/0000019/2020 LANJIGARH /21 /2024 A.D.J.,BHAWANIPATNA(Kalahandi)
106	D-CRLA/5147/2025 CRLA/238/2025	STATE OF ODISHA DINABANDHU BHATRA VS	ANIRUDHA DAS VS	CT/0000051/2024 DABUGAM /116 /2023 SPECIAL JUDGE(POCSO), NABARANGP
107	D-CRLA/5201/2025 CRLA/239/2025	STATE OF ODISHA RAJIB KUMBHAR VS	AKSHAYA KUMAR SAHOO VS	TR/0000029/2023 SUBALAYA /19 /2024 SPECIAL JUDGE,SONEPUR(Sonepur )
108	D-CRLA/5205/2025 CRLA/240/2025	STATE OF ODISHA MIHIR KUMAR SINGH@MIHIR SINGH VS	HARMOHAN DHAL VS	Spl/0000023/2024 DERABIS /80 /2018 SPECIAL JUDGE (POCSO), KENDRAPAR
109	D-CRLA/319/2025 CRLA/241/2025	STATE OF ODISHA VICTIM VS	BASUDEV MISHRA VS	Spl/0000648/2018 JEYPORE MAHILA /65 /2021 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)
110	D-CRLMC/4963/2025 CRLMC/716/2025	STATE OF ODISHA UPENDRA MOHAPATRA VS	RAMDAS ACHARY VS	TR/0000063/2021 CAPITAL P.S. /25 /2018 S.D.J.M.,BHUBANESWAR(Khordha )
111	D-CRLMC/4965/2025 CRLMC/717/2025	STATE OF ODISHA GURUDEB MAJHI @ GURU MAJHI VS	RAMDAS ACHARY VS	CT/0000270/2018 ADVA /8 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
112	D-CRLMC/4967/2025 CRLMC/718/2025	STATE OF ODISHA RANJAN GOUDA VS	LALATENDU SAMANTARAY VS	Spl/0000011/2023 DHARAKOT PS /2 /2017 J.M.F.C.,ASKA(Ganjam)
113	D-CRLMC/5004/2025 CRLMC/719/2025	STATE OF ODISHA SIBA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	GR/0000015/2017 KODINGA /94 /2023 SPECIAL JUDGE(POCSO), NABARANGP TR/0000017/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/5014/2025 CRLMC/720/2025	DHANESWAR SAHOO VS STATE OF ODISHA(VIG.)	SOUMYA RANJAN MOHANTY VS	BALASORE VIGILANCE /16 /2024 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/000006/2024
115	D-CRLMC/4151/2025 CRLMC/721/2025	BIDYADHAR JENA VS STATE OF ODISHA	DASARATHI DASH VS	FATEGARH /42 /2013 ASST.SESION JUDGE, KHANDAPADA ST/0000094/2018
116	D-CRLMC/4154/2025 CRLMC/722/2025	SRINIBAS JENA VS STATE OF ODISHA	DASARATHI DASH VS	FATEGARH /42 /2013 ASST.SESION JUDGE, KHANDAPADA ST/0000089/2018
117	D-CRLMC/4310/2025 CRLMC/723/2025	UMAKANTA SAHU VS SANTOSH KUMAR MUNI	MANORANJAN ACHARYA VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000213/2023
118	D-CRLMC/5124/2025 CRLMC/724/2025	GAUTAM DAS@RAJU VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDABALI /146 /2017 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) Spl/0000083/2017
119	D-CRLMC/4364/2025 CRLMC/725/2025	ASHOK KUMAR MAHARANA VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0001327/2014
120	D-CRLMC/5128/2025 CRLMC/726/2025	GOLAP SETHY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GHATAGAON /194 /2015 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR GR/0001559/2015
121	D-CRLMC/4609/2025 CRLMC/727/2025	SUGYANI KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /190 /2020 ASSISTANT SESSIONS JUDGE,DEOGARH ST/0000022/2021
122	D-CRLMC/4792/2025 CRLMC/728/2025	AJAYA PARIDA VS STATE OF ODISHA	DEBASHREE PARIDA VS	DELANGA /14 /1996 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000134/2004
123	D-CRLMC/5143/2025 CRLMC/729/2025	CHAMPESWAR GOUDA @ JAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 S.D.M.,BHAWANIPATNA(Kalahandi) CMC/0000010/2025
124	D-CRLMC/4298/2025 CRLMC/730/2025	SATYABHAMA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /31 /2015 A.D.J.,DHENKANAL(Dhenkanal) CRA/0000019/2019
125	D-CRLMC/4393/2025	SK.ABDUL SATTAR	ANIRUDHA DAS	DERABIS /88 /2017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/731/2025	VS STATE OF ODISHA	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000102/2024
126	D-CRLMP/4651/2025 CRLMP/237/2025	SABITRI BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /369 /2024 ( //
127	D-CRLMP/5025/2025 CRLMP/238/2025	BIDHUBHUSAN PATRA VS SMITANJALI PATRA	RAMDAS ACHARY VS	// / /0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000124/2021
128	D-CRLMP/4969/2025 CRLMP/239/2025	RASHMITA MOHAPATRA VS STATE OF ODISHA	SUBRAJIT MOHANTY VS	// ( //
129	D-CRLMP/3857/2025 CRLMP/240/2025	RUPALI MAJHI VS STATE OF ODISHA	BISWAJIT SAHOO VS	RAJNAGAR /418 /2024 ( //
130	D-CRLMP/4892/2025 CRLMP/241/2025	PUSPANJALI MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// ( //
131	D-CRLMP/4971/2025 CRLMP/242/2025	MAJEDA BIBI VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// ( //
132	D-CRLMP/4986/2025 CRLMP/243/2025	BISHNU CHARAN BHOI VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	// ( //
133	D-CRLMP/5059/2025 CRLMP/244/2025	BINI KUANAR VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// ( //
134	D-CRLMP/4994/2025 CRLMP/245/2025	DAMODAR BUDHIA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ( //
135	D-CRLREV/1942/2025 CRLREV/76/2025	SANJAYA BADHEI VS PRASANNA SAHU	RADHARAMAN DAS NAYAK VS	// DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000001/2024
136	D-CRLREV/3719/2025 CRLREV/77/2025	JINESH@DINESH KUMAR SAHU VS	SHYAM SUNDAR CHHUALSINGH VS	BANTALA /18 /2019 DISTRICT AND SESSIONS JUDGE,ANGU

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/4269/2025 CRLREV/78/2025	STATE OF ODISHA CHARANJEET SINGH BHAGAL@CHARANJEET SINGH VS RIMMI SINGH KAUR BHAGAL	TUSAR KUMAR MISHRA VS	CRA/0000013/2022 //0 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000040/2022
138	D-CRLREV/4667/2025 CRLREV/79/2025	GAJRAJ PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	ATTABIRA /120 /2015 A.D.J.,BARGARH(Bargarh ) Spl/0000138/2015
139	D-CRLREV/4783/2025 CRLREV/80/2025	VELISETI BENU@V.VENU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MALKANGIRI /401 /2020 S.D.J.M.,MALKANGIRI(Malkangiri ) ICC/0000020/2020
140	D-CRLREV/4802/2025 CRLREV/81/2025	RANJITA NAYAK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	//0 A.D.J.,KUJANG(Jagatsinghapur ) CRA/0000026/2024
141	D-CRLREV/4807/2025 CRLREV/82/2025	JYOTIRMAYEE SAHOO VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	//0 A.D.J.,KUJANG(Jagatsinghapur ) CRA/0000025/2024
142	D-CRLREV/4828/2025 CRLREV/83/2025	KALYANI BHOI VS PITABAS BHOI	SUDEEP KUMAR SARANGI VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000018/2023
143	D-CRLREV/4975/2025 CRLREV/84/2025	BIJOY KETAN ACHARYA VS STATE OF ODISHA(VIG.)	MOHAN CHARAN JENA VS	VIGILANCE PS (BERHAMPUR) /26 /2018 SPECIAL JUDGE (VIG),BERHAMPUR(Ga MISCA/0000003/2024
144	D-CRLREV/4982/2025 CRLREV/85/2025	BIJOY KETAN ACHARYA VS STATE OF ODISHA(VIG.)	MOHAN CHARAN JENA VS	VIGILANCE PS (BERHAMPUR) /26 /2018 SPECIAL JUDGE (VIG),BERHAMPUR(Ga MISCA/0000004/2024
145	D-CRLREV/4676/2025 CRLREV/86/2025	BULU@ABHILASH BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /262 /2014 A.D.J.,KENDRAPARA(Kendrapara ) CRA/0000010/2019
146	D-CRLREV/4992/2025 CRLREV/87/2025	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	SOU MENDRA PATTANAIAK VS	//0 3RD ADJ BHUBANESWAR(Khordha ) CRA/0000069/2023
147	D-CRLREV/5091/2025 CRLREV/88/2025	MANOJ DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 A.D.J.,JAJPUR ROAD(Jajapur ) CRA/0000031/2023

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148	D-FAO/6703/2025 FAO/75/2025	RUMESA KHATUN BIBI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000015/2021
149	D-FAO/6358/2025 FAO/76/2025	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000159/2015
150	D-FAO/6472/2025 FAO/77/2025	PRAVAT KUMAR NANDI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000161/2015
151	D-FAO/1046/2025 FAO/78/2025	D.M., ORIENTAL INSURANCE CO. LTD., CUTTACK VS PADIA NAIK	PRAMOD KUMAR TRIPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000371/2013
152	D-FAO/6119/2025 FAO/79/2025	SANJAY KUMAR NAIK VS BINAY KUMAR NAIK	JAYDEEP PAL VS	// DISTRICT & SESSIONS JUDGE, CUTTACK IA/0000001/2024
153	D-ITA/6936/2025 ITA/2/2025	PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR VS STATE POLLUTION CONTROL BOARD, BBSR	SUBASH CHANDRA MOHANTY, SR.S.C VS	// () //
154	D-ITA/6928/2025 ITA/3/2025	PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR VS GANESH KUMAR SHARMA	SUBASH CHANDRA MOHANTY, SR.S.C VS	// () //
155	D-ITA/6933/2025 ITA/4/2025	PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR VS M/S. KALINGA MINING CORPORATION, CUTTACK	SUBASH CHANDRA MOHANTY, SR.S.C VS	// () //
156	D-ITA/6876/2025 ITA/5/2025	PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR VS M/S. KALINGA MINING CORPORATION, CUTTACK	SUBASH CHANDRA MOHANTY, SR.S.C VS	// () //
157	D-MACA/6478/2025 MACA/226/2025	MANUEL MUNDA VS RISIP PATEL	PRADEEP KUMAR MISHRA VS	// DISTRICT AND SESSIONS JUDGE, DEOGARH Mac/0000106/2022
158	D-MACA/6705/2025 MACA/227/2025	MERY DUNG DUNG VS PRUTHIRAJ PATTNAIK	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH (Debagarh ) Mac/0000091/2022
159	D-MACA/6725/2025	RESHAMA DEVI	PRADEEP KUMAR MISHRA	//

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	MACA/228/2025	VS TEJASH LOGISTIC, GUJURAT	VS	1ST MACT, DEOGARH(Debagarh ) Mac/0000029/2022
160	D-MACA/6744/2025 MACA/229/2025	DIVISIONAL MANAGER,NATIONAL INSURANCE CO. LTD,CUTTACK VS PARAMANANDA AGARWALLA	PRASANTA KUMAR MAHALI VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000090/2021
161	D-MACA/3755/2025 MACA/230/2025	D.M.,THE MAGMA HDI GENERAL INSURANCE CO. LTD.,KHORDA VS SUKANTI NAIK	GIRIJA PRASAD DUTTA VS	// 1ST MACT, BHAWANIPATNA(Kalahandi) Mac/0000056/2020
162	D-MACA/6694/2025 MACA/231/2025	BRUNDABAN SWAIN VS AINUL KADAM	PRADEEP KUMAR MISHRA VS	// IST MACT, PURI(Puri) Mac/0000116/2017
163	D-MACA/6697/2025 MACA/232/2025	SUSHAMA NAIK VS BRIJIT LUGUN	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh ) Mac/0000045/2023
164	D-MACA/6731/2025 MACA/233/2025	JAYDEB KISAN VS BIKAS KANGADI	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh ) Mac/0000041/2022
165	D-MSA/5945/2025 MSA/11/2025	RAJDHANI SYSTEMS AND ESTATES PVT LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000106/2024
166	D-RPFAM/5312/2025 RPFAM/46/2025	MARCUS JOJO VS PHALO BADAIAK @ FLARENS JOJO	UPENDRA KUMAR PANDEY VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000097/2022
167	D-RSA/6018/2025 RSA/93/2025	KAZI MD. MAHEBUB ILAHI @ SIDDIQUE VS QUOSIN SULTANA SIDDIQUE	ANAM CHARAN PANDA VS	// A.D.J.,BHADRAK(Bhadrak ) RFA/0000050/2013
168	D-RVWPET/6400/2025 RVWPET/52/2025	CRPF , EMPLOYEES EDUCATIONAL SOCIETY , NEW DELHI VS PEREPU SATYANARAYANA	DIPTI RANJAN BHOKTA (C.G.C.) VS	// () //
169	D-RVWPET/6280/2025 RVWPET/53/2025	SWARNA PRAVA MISHRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// () //
170	D-TRP(C)/6635/2025 TRP(C)/43/2025	RANJITA KHANDEI VS	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Ma

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171	D-TRP(C)/6647/2025 TRP(C)/44/2025	PRADEEP DANDAPAT SUBHASHREE BHATTA VS BISWAJIT MOHAPATRA	ER. BIRANCHI NARAYAN DASH VS	CP/0000003/2025 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
172	D-TRP(C)/6520/2025 TRP(C)/45/2025	ANJANA TANDIA @ ANJANA RAJAGANDHA VS ASWINI TANDIA	ANAM CHARAN PANDA VS	CP/0000841/2024 // JUDGE, FAMILY COURT, JHARSGUDA(Cuttack)
173	D-TRPCRL/4834/2025 TRPCRL/18/2025	SARTHAK SAMAL VS SANGEETA BEHERA	ASHOK KUMAR BEHERA VS	CP/0000031/2024 //0 JUDGE FAMILY COURT,ROURKELA(Sundergarh)
174	D-TRPCRL/4932/2025 TRPCRL/19/2025	RABINARAYAN NAYAK VS KUNI SAHOO	PRANAY KUMAR MAHARAJ VS	Crp/0000109/2024 DERABIS /89 /2021 JUDGE FAMILY COURT, KENDRAPARA(Kendrapara)
175	D-WA/6183/2025 WA/445/2025	PRAJNA PARAMITA PRAHARAJ VS DEVI PRASAD SAMANTARAY	SARADA PRASANNA SARANGI VS	// 0 //
176	D-WA/6615/2025 WA/446/2025	STATE OF ODISHA VS RATIKANTA NAYAK	BIBEKANANDA NAYAK(A.G.A.) VS	// 0 //
177	D-WA/6125/2025 WA/447/2025	BHARATI SUNA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
178	D-WA/6689/2025 WA/448/2025	STATE OF ODISHA VS UDAYA NARAYAN PATI	SAROJ KUMAR JEE,A.G.A VS	// 0 //
179	D-WA/6690/2025 WA/449/2025	STATE OF ODISHA VS SOBHASINI SAMANTARAY	UDIT RANJAN JENA, A.G.A. VS	// 0 //
180	D-WA/6693/2025 WA/450/2025	STATE OF ODISHA VS PRAFULLA KUMAR NAYAK	SAROJ KUMAR JEE,A.G.A VS	// 0 //
181	D-WA/6834/2025 WA/451/2025	KAMAL LOCHAN SAHOO VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/6843/2025 WA/452/2025	DEBASISH MISHRA VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
183	D-WA/6688/2025 WA/453/2025	STATE OF ODISHA VS BAIRAGI CHARAN SALA	UDIT RANJAN JENA, A.G.A. VS	// 0 //
184	D-WA/6847/2025 WA/454/2025	STATE OF ODISHA VS SUNIL KUMAR DALAI	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
185	D-WA/6878/2025 WA/455/2025	STATE OF ODISHA VS LAXMIPRIYA MISHRA	SIDHARTH PRASAD DAS,A.S.C VS	// 0 //
186	D-WA/6745/2025 WA/456/2025	STATE OF ODISHA VS MAHENDRA BISWAL	SARBESWAR BEHERA, A.G.A. VS	// 0 //
187	D-WP(C)/6672/2025 WP(C)/5157/2025	DR.BINAYA BHUSAN SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
188	D-WP(C)/6352/2025 WP(C)/5158/2025	ODISHA GRAMYA BANK, JUDUM BRANCH., CUTTACK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
189	D-WP(C)/6564/2025 WP(C)/5159/2025	GOPALJEE BAGARTI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
190	D-WP(C)/3818/2025 WP(C)/5160/2025	MADHUSUDAN DAS VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
191	D-WP(C)/6679/2025 WP(C)/5161/2025	MOHAN BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
192	D-WP(C)/6566/2025 WP(C)/5162/2025	JOGENDRA SAMAD VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
193	D-WP(C)/3875/2025	G.KASINATH	JYOTIRMAY GUPTA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5163/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/6569/2025 WP(C)/5164/2025	GURUBARI TIRIA VS THE COLLECTOR MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
195	D-WP(C)/6692/2025 WP(C)/5165/2025	MD.SADIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
196	D-WP(C)/6757/2025 WP(C)/5166/2025	BIBEKANANDA SAHU VS AUTHORIZED OFFICER, STATE BANK OD INDIA,RAIRANGPUR	SUBASH CHANDRA ACHARYA VS	// 0 //
197	D-WP(C)/6718/2025 WP(C)/5167/2025	SAKILA BANO VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
198	D-WP(C)/6720/2025 WP(C)/5168/2025	HAKIMUN NISHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
199	D-WP(C)/6094/2025 WP(C)/5169/2025	THE BALASORE-BHADRAK CENTRAL COOPERATIVE BANK LTD., BALASORE VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
200	D-WP(C)/3806/2025 WP(C)/5170/2025	BASANTA KUMAR SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
201	D-WP(C)/6354/2025 WP(C)/5171/2025	ODISHA GRAMYA BANK, RUSHIPADA BRANCH, PURI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
202	D-WP(C)/6571/2025 WP(C)/5172/2025	SUMI GAGRAI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
203	D-WP(C)/6219/2025 WP(C)/5173/2025	SANTOSH KUMAR PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
204	D-WP(C)/3942/2025 WP(C)/5174/2025	JOYNUL ABEDIN VS	RAGHUNATH BISWAL VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/6738/2025 WP(C)/5175/2025	UNION OF INDIA HIMANSU SEKHAR NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0 //
206	D-WP(C)/5929/2025 WP(C)/5176/2025	JATESWAR NAYAK VS CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
207	D-WP(C)/6710/2025 WP(C)/5177/2025	RATNAKAR PALEI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
208	D-WP(C)/6473/2025 WP(C)/5178/2025	UNION OF INDIA VS NABIN KUMAR SENAPATI	PUSHPARAJ BHARADWAJ,C.G.C VS	// 0 //
209	D-WP(C)/5920/2025 WP(C)/5179/2025	DEBASIS DALAI VS COLLECTOR, CUTTACK	SURYASNATA MOHAPATRA VS	// 0 //
210	D-WP(C)/5401/2025 WP(C)/5180/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	KAJAL SATYAVRATY DEVESH VS	// 0 //
211	D-WP(C)/6492/2025 WP(C)/5181/2025	PRAHALLAD CHANDRA CHULI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
212	D-WP(C)/6355/2025 WP(C)/5182/2025	SATYABRATA PATTNAIK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
213	D-WP(C)/5403/2025 WP(C)/5183/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	KAJAL SATYAVRATY DEVESH VS	// 0 //
214	D-WP(C)/6220/2025 WP(C)/5184/2025	MINAKSHI BAI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
215	D-WP(C)/6669/2025 WP(C)/5185/2025	DHRUBA CHARAN SA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //

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216	D-WP(C)/6613/2025 WP(C)/5186/2025	SUBASINI PRADHAN VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
217	D-WP(C)/6402/2025 WP(C)/5187/2025	DAITYARI @ DAITARI SAHU VS PRINCIPAL SECY, DEPT. OF ENERGY, BBSR	BINAYAK MOHAPATRA VS	// 0 //
218	D-WP(C)/6670/2025 WP(C)/5188/2025	DR.PRATIVA NALINI NANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
219	D-WP(C)/6272/2025 WP(C)/5189/2025	CENTRE FOR ASSISTANCE AND SOCIAL TRANSFORMATION (CAST), CUTTACK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
220	D-WP(C)/6677/2025 WP(C)/5190/2025	DR.KESHAB CHANDRA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
221	D-WP(C)/6588/2025 WP(C)/5191/2025	BISHNU CHARAN SWAIN VS COMMISSIONER CUM SECY, S AND ME DEPT., ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
222	D-WP(C)/6683/2025 WP(C)/5192/2025	TAPASHYA LUHA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
223	D-WP(C)/6488/2025 WP(C)/5193/2025	SREENIVASA SAHU VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
224	D-WP(C)/6388/2025 WP(C)/5194/2025	SASI BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
225	D-WP(C)/6684/2025 WP(C)/5195/2025	ANJAN KUMAR BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
226	D-WP(C)/6641/2025 WP(C)/5196/2025	BASANTI SAHOO VS RAMADEBI ROURTRAY	GYANA RANJAN MAHAPATRA VS	// 0 //
227	D-WP(C)/6685/2025	BHAGYADHAR SAMAL	SITANSU MOHAN SINGH	//

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	WP(C)/5197/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/6668/2025 WP(C)/5198/2025	NARAYAN CHANDRA ARAKHA VS RAVENSHAW UNIVERSITY, CUTTACK	SASWATI MOHAPATRA VS	// 0 //
229	D-WP(C)/6579/2025 WP(C)/5199/2025	SOBHARANI BOSE VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
230	D-WP(C)/6707/2025 WP(C)/5200/2025	PRAVATI DEVI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
231	D-WP(C)/6357/2025 WP(C)/5201/2025	SATYAPRAKASH RAY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
232	D-WP(C)/6799/2025 WP(C)/5202/2025	DR.SUBHASHREE SARANGEE VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
233	D-WP(C)/6629/2025 WP(C)/5203/2025	RAHUL KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
234	D-WP(C)/6708/2025 WP(C)/5204/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
235	D-WP(C)/6582/2025 WP(C)/5205/2025	SHANKAR BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
236	D-WP(C)/5672/2025 WP(C)/5206/2025	KAILAS NAIK @ NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
237	D-WP(C)/6640/2025 WP(C)/5207/2025	PABITRA MOHAN HARIJAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
238	D-WP(C)/6714/2025 WP(C)/5208/2025	SEKH ALIM VS	TRILOCHAN NANDA VS	// 0

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239	D-WP(C)/6457/2025 WP(C)/5209/2025	STATE OF ODISHA NITYANANDA MOHANTY VS	CHITTA RANJAN PATTNAIK VS	// // 0
240	D-WP(C)/6617/2025 WP(C)/5210/2025	STATE OF ODISHA GURU CHARAN MAHARANA VS	ASHOK KUMAR SARANGI VS	// // 0
241	D-WP(C)/6682/2025 WP(C)/5211/2025	STATE OF ODISHA MD.RAFIK MUSANI VS	TRILOCHAN NANDA VS	// // 0
242	D-WP(C)/6466/2025 WP(C)/5212/2025	STATE OF ODISHA NATIONAL INSURANCE COMPANY LIMITED, KOLKATA. VS	JYOTI RANJAN DEO VS	// // 0
243	D-WP(C)/6570/2025 WP(C)/5213/2025	SEAGOLD OVERSEAS PRIVATE LIMITED, BBSR. M/S HERAEUS ELECTRO NITE INTERNATIONAL N.V.. VS	AMAR GUPTA VS	// // 0
244	D-WP(C)/6695/2025 WP(C)/5214/2025	G.S.NARAYAN AFROJ BEGUM VS	TRILOCHAN NANDA VS	// // 0
245	D-WP(C)/6652/2025 WP(C)/5215/2025	STATE OF ODISHA M/S NARBHERAM POWER AND STEEL PRIVATE LTD., KOLKATA VS	SARADA PRASANNA SARANGI VS	// // 0
246	D-WP(C)/6696/2025 WP(C)/5216/2025	UNION OF INDIA SAMA ANSARI VS	TRILOCHAN NANDA VS	// // 0
247	D-WP(C)/5400/2025 WP(C)/5217/2025	STATE OF ODISHA SUNITA CHOUDHARY VS	KAJAL SATYAVRATY DEVESH VS	// // 0
248	D-WP(C)/6662/2025 WP(C)/5218/2025	STATE OF ODISHA BIKRAM KUMAR PRADHAN VS	ASHIT KUMAR DASH VS	// // 0
249	D-WP(C)/6698/2025 WP(C)/5219/2025	STATE OF ODISHA JANAB BEGUM VS	TRILOCHAN NANDA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/6513/2025 WP(C)/5220/2025	SUBASH CHANDRA MUNI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
251	D-WP(C)/5397/2025 WP(C)/5221/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	KAJAL SATYAVRATY DEVESH VS	// 0 //
252	D-WP(C)/5193/2025 WP(C)/5222/2025	DURGA CHARAN DAS VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
253	D-WP(C)/6700/2025 WP(C)/5223/2025	NOORI BEGUM @ NURI BEGUM VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
254	D-WP(C)/4544/2025 WP(C)/5224/2025	UTKAL KUMAR ROUT VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
255	D-WP(C)/6680/2025 WP(C)/5225/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
256	D-WP(C)/6528/2025 WP(C)/5226/2025	GOURAHARI NAYAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
257	D-WP(C)/1520/2025 WP(C)/5227/2025	UNION OF INDIA VS TAPAN KUMAR PAL	DIPTI RANJAN BHOKTA VS	// 0 //
258	D-WP(C)/6533/2025 WP(C)/5228/2025	GOURI SAHU VS GENERAL MANAGER , ORISSA GRAMYA BANK , KHUNTA BRANCH	DIPTI RANJAN BHOKTA VS	// 0 //
259	D-WP(C)/6702/2025 WP(C)/5229/2025	ZAHEER KHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
260	D-WP(C)/6704/2025 WP(C)/5230/2025	SAIRA BEGUM VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
261	D-WP(C)/6618/2025	PRADIP KUMAR PARIDA	NIRANJAN LENKA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5231/2025	VS COMMISSIONER LAND RECORDS AND SETTLEMENT, BOARD OF REVENUE, ODISHA, CUTTACK	VS	0 //
262	D-WP(C)/6511/2025 WP(C)/5232/2025	M/S BIKRAM KUMAR MANGARAJ VS THE CHIEF COMMISSIONER OF CT AND GST ODISHA	MADHAB LAL AGARWAL VS	// 0 //
263	D-WP(C)/6782/2025 WP(C)/5233/2025	SUB DIVISIONAL OFFICER (ELECTRICAL) TPWODL, BURLA VS TARACHAND BAG	PRASANTA KUMAR TRIPATHY VS	// 0 //
264	D-WP(C)/6873/2025 WP(C)/5234/2025	ANANTA NAYAK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
265	D-WP(C)/6535/2025 WP(C)/5235/2025	KUMAR DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
266	D-WP(C)/6706/2025 WP(C)/5236/2025	MD.JABID @ JAHIR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
267	D-WP(C)/5926/2025 WP(C)/5237/2025	ARIF REHMAN KHAN VS UNION OF INDIA	SUBRAT KUMAR NANDA VS	// 0 //
268	D-WP(C)/6784/2025 WP(C)/5238/2025	PRAVASINI DWIVEDI VS STATE TRANSPORT AUTHORITY ODISHA, CUTTACK	SUDEEP KUMAR SARANGI VS	// 0 //
269	D-WP(C)/6419/2025 WP(C)/5239/2025	M/S JAY JAGANNATH CASTINGS PVT LTD.,SUNDARGARH VS COMMISSIONER (APPEALS) GST CENTRAL EXCISE AND CUSTOMS	KAJAL SAHOO VS	// 0 //
270	D-WP(C)/6711/2025 WP(C)/5240/2025	SAFINA @ SAPHINA BI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
271	D-WP(C)/6701/2025 WP(C)/5241/2025	SAILAJA PATTANAIAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
272	D-WP(C)/5603/2025 WP(C)/5242/2025	MINA BHATTA VS	JYOTI RANJAN DEO VS	// 0

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273	D-WP(C)/6715/2025 WP(C)/5243/2025	COMMISSIONER OF ENDOWMENTS,BHUBANESWAR KARTIKEYA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
274	D-WP(C)/6727/2025 WP(C)/5244/2025	M/S CHANDANESWAR VARIETHY STORE VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
275	D-WP(C)/6555/2025 WP(C)/5245/2025	NIRUPAMA DAS VS THE COLLECTOR, JAGATSINGHPUR.	ARIJEET MISHRA VS	// 0 //
276	D-WP(C)/6549/2025 WP(C)/5246/2025	ANNAPURNA SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
277	D-WP(C)/6998/2025 WP(C)/5247/2025	M/S STALWART PROJECTS PVT.LTD.,BBSR VS VICE CHAIRMAN , BHUBANESWAR DEVELOPMENT AUTHORITY	DEBAKANTA MOHANTY VS	// 0 //
278	D-WP(C)/6599/2025 WP(C)/5248/2025	SANJIB KUMAR DAS VS TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD., GANJAM	SUCHETA GUMANSINGH VS	// 0 //
279	D-WP(C)/6420/2025 WP(C)/5249/2025	M/S. JAY JAGANNATH CASTINGS PVT. LTD, SUNDERGARH VS COMMISSIONER (APPEALS), GST, CENTRAL REVENUE AND CUSTOMS, BBSR	KAJAL SAHOO VS	// 0 //
280	D-WP(C)/6638/2025 WP(C)/5250/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	SAMARENDRA SWAIN VS	// 0 //
281	D-WP(C)/5679/2025 WP(C)/5251/2025	PRATIVA PARIDA VS STATE OF ODISHA	SANATAN DAS VS	// 0 //
282	D-WP(C)/6997/2025 WP(C)/5252/2025	SURYA NARAYAN SAHOO VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
283	D-WP(C)/6353/2025 WP(C)/5253/2025	BIKASH KUMAR BEHERA VS LAXMIPRIYA BARIKI	DEBENDRA KUMAR DHAR VS	// 0 //

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284	D-WP(C)/5890/2025 WP(C)/5254/2025	BISHNUPRIYA MOHANTY VS PRASANTA KUMAR ACHARYA	BIRAJA SANKAR MISHRA VS	// 0 //
285	D-WP(C)/6897/2025 WP(C)/5255/2025	MANORAMA SANITARY VS CANARA BANK, ARM BRANCH	PRASANTA KUMAR SATAPATHY VS	// 0 //
286	D-WP(C)/4394/2025 WP(C)/5256/2025	PRADYUMANA KUMAR MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //
287	D-WP(C)/6793/2025 WP(C)/5257/2025	BHRAMARBAR BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
288	D-WP(C)/6927/2025 WP(C)/5258/2025	SAROJ KUMAR MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
289	D-WP(C)/7042/2025 WP(C)/5259/2025	M/S. ROUT EDUCATIONAL TRUST, BBSR VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	BUDHADEV ROUSTRAY VS	// 0 //
290	D-WP(C)/6786/2025 WP(C)/5260/2025	MANOJ KUMAR MISHRA VS STATE TRANSPORT AUTHORITY ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
291	D-WP(C)/6929/2025 WP(C)/5261/2025	NALCO MAZDOOR SANGHA, NALCO VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
292	D-WP(C)/6719/2025 WP(C)/5262/2025	SHIPU NAHAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
293	D-WP(C)/6844/2025 WP(C)/5263/2025	LIPIRUPA BARIK VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
294	D-WP(C)/7046/2025 WP(C)/5264/2025	WESTERN INTEGRATED WASTE MANAGEMENT FACILITY PVT. LTD., BBSR VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
295	D-WP(C)/6300/2025	GITANJALI PATRA	PRASANTA KUMAR JOSHI	//

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	WP(C)/5265/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/6845/2025 WP(C)/5266/2025	INDIRA BAI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
297	D-WP(C)/6940/2025 WP(C)/5267/2025	FARMERS ASSOCIATION,BANKI VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
298	D-WP(C)/4943/2025 WP(C)/5268/2025	KAMALINI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //
299	D-WP(C)/6790/2025 WP(C)/5269/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
300	D-WP(C)/3212/2025 WP(C)/5270/2025	SASMITA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
301	D-WP(C)/6752/2025 WP(C)/5271/2025	DHARMANANDA MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
302	D-WP(C)/6798/2025 WP(C)/5272/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
303	D-WP(C)/6774/2025 WP(C)/5273/2025	P.RAMUDU REDDY VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
304	D-WP(C)/6713/2025 WP(C)/5274/2025	PITABASA RATHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
305	D-WP(C)/6763/2025 WP(C)/5275/2025	DINABANDHU TRIPATHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
306	D-WP(C)/6733/2025 WP(C)/5276/2025	PITAMBAR BEHERA VS	KRISHNA CHANDRA SAHU VS	// 0

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307	D-WP(C)/6198/2025 WP(C)/5277/2025	STATE OF ODISHA NIRUPAMA PANI VS	SOUBHAGYA KUMAR DASH VS	// // 0
308	D-WP(C)/7010/2025 WP(C)/5278/2025	STATE OF ODISHA BISHNU PRIYA DAS VS	SHASHI BHUSAN JENA VS	// // 0
309	D-WP(C)/5734/2025 WP(C)/5279/2025	STATE OF ODISHA UTTAM OJHA VS	ASUTOSH SAHOO VS	// // 0
310	D-WP(C)/6734/2025 WP(C)/5280/2025	STATE OF ODISHA CH.SYAM SUNDAR PATRO VS	PRASANTA KUMAR NANDA VS	// // 0
311	D-WP(C)/6804/2025 WP(C)/5281/2025	STATE OF ODISHA PRAMIT SAMAL VS	SUNSHINE ANAND SWAIN VS	// // 0
312	D-WP(C)/7051/2025 WP(C)/5282/2025	MONICA D SAMAL KEDARNATH SAHOO VS	AMIT PRASAD BOSE VS	// // 0
313	D-WP(C)/6850/2025 WP(C)/5283/2025	STATE OF ODISHA RANJIT KUMAR MISHRA VS	SRIKANTA MAHUNTA VS	// // 0
314	D-WP(C)/6805/2025 WP(C)/5284/2025	STATE OF ODISHA NARMADA DEO VS	MANAS RANJAN BAUG VS	// // 0
315	D-WP(C)/6643/2025 WP(C)/5285/2025	PRASANTA KUMAR BEHERA BIJAYA KUMAR BISWAL VS	SAMARENDRA SWAIN VS	// // 0
316	D-WP(C)/6857/2025 WP(C)/5286/2025	STATE OF ODISHA DEEPAK KUMAR PAIK VS	KABIR KUMAR JENA VS	// // 0
317	D-WP(C)/7067/2025 WP(C)/5287/2025	STATE OF ODISHA PITABAS DASH VS	ANINDYA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/6596/2025 WP(C)/5288/2025	SHARADA PRASANNA ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	D-WP(C)/6447/2025 WP(C)/5289/2025	V.SASHIBUSAN RAO @ RAJU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
320	D-WP(C)/5529/2025 WP(C)/5290/2025	NIRANJAN KUMAR MOHANTY VS SUB COLLECTOR, PANPOSH, ROURKELA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
321	D-WP(C)/6966/2025 WP(C)/5291/2025	MALLI DAS VS VICE CHAIRMAN , CUTTACK DEVELOPMENT AUTHORITY	KABI RANJAN MOHANTY VS	// 0 //
322	D-WP(C)/6858/2025 WP(C)/5292/2025	BHAKTAHARI PRADHAN VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
323	D-WP(C)/7004/2025 WP(C)/5293/2025	SANTOSH KUMAR MAHABHOI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
324	D-WP(C)/6807/2025 WP(C)/5294/2025	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
325	D-WP(C)/5756/2025 WP(C)/5295/2025	JADUMANI RATH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
326	D-WP(C)/7005/2025 WP(C)/5296/2025	LOKNATH SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
327	D-WP(C)/6648/2025 WP(C)/5297/2025	PRADIPTA KUMAR PANDA @ PRADEEPTA KUMAR PANDA VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	ADITYA MISHRA VS	// 0 //
328	D-WP(C)/7007/2025 WP(C)/5298/2025	TRINATH BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
329	D-WP(C)/7043/2025	KISHUN HEMBRAM	DIPTI RANJAN BHOKTA	//

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	WP(C)/5299/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/4317/2025 WP(C)/5300/2025	ABHIRAM SWAIN VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
331	D-WP(C)/6490/2025 WP(C)/5301/2025	SARAT KUMAR BARAL VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
332	D-WP(C)/5453/2025 WP(C)/5302/2025	KAMPA BHAI VOCATIONAL TRAINING INSTITUTE LIMITED VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
333	D-WP(C)/6926/2025 WP(C)/5303/2025	SHIRAPANI MAHANTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
334	D-WP(C)/6750/2025 WP(C)/5304/2025	JAGANNATH PRASAD NANDA VS CEO, TPSODL, BERHAMPUR	HARIKRUSHNA PANIGRAHI VS	// 0 //
335	D-WP(C)/5454/2025 WP(C)/5305/2025	BABITA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
336	D-WP(C)/6572/2025 WP(C)/5306/2025	SURYA NARAYAN SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
337	D-WP(C)/4172/2025 WP(C)/5307/2025	DR.JAYAKETAN TRIPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
338	D-WP(C)/6633/2025 WP(C)/5308/2025	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	SAMARENDRA SWAIN VS	// 0 //
339	D-WP(C)/5857/2025 WP(C)/5309/2025	SCHOOL MANAGING COMMITTEE OF HARAMANI U.P. (M.E.) SCHOOL, BEHERANPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
340	D-WP(C)/6754/2025 WP(C)/5310/2025	M/S RITIKA INDUSTRIES LIMITED, SUNDARGARH VS	BHABANI PRASAD MOHANTY VS	// 0

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341	D-WP(C)/6931/2025 WP(C)/5311/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , CUTTACK SWAPNESWAR BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //
342	D-WP(C)/6573/2025 WP(C)/5312/2025	MANIK GADSARA VS THE COLLECTOR , MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
343	D-WP(C)/6741/2025 WP(C)/5313/2025	SATYABRATA PAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
344	D-WP(C)/1768/2025 WP(C)/5314/2025	PRABHUJYOTI SAHOO VS THE COMMISSIONER OF CT AND GST, ODISHA	DEBA PRASAD MISHRA VS	// 0 //
345	D-WP(C)/6737/2025 WP(C)/5315/2025	RUDRA KALAP SAMANTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
346	D-WP(C)/5254/2025 WP(C)/5316/2025	SUSANTA KUMAR SAMANTARAY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
347	D-WP(C)/6600/2025 WP(C)/5317/2025	GOLEKH NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
348	D-WP(C)/6581/2025 WP(C)/5318/2025	CHANDU SINKU VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
349	D-WP(C)/6895/2025 WP(C)/5319/2025	MANJUBALA NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
350	D-WP(C)/6740/2025 WP(C)/5320/2025	MEENAKETAN KUMAR VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
351	D-WP(C)/5560/2025 WP(C)/5321/2025	PRAFULLA KUMAR NANDA VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	SANTOSH KUMAR NANDA VS	// 0 //

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352	D-WP(C)/7009/2025 WP(C)/5322/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// () //
353	D-WP(C)/5527/2025 WP(C)/5323/2025	KHEER KU PATEL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //
354	D-WP(C)/6986/2025 WP(C)/5324/2025	DHRUBA CHARAN SWAIN VS THE CEO, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// () //
355	D-WP(C)/6410/2025 WP(C)/5325/2025	SASMITA MALLICK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
356	D-WP(C)/6587/2025 WP(C)/5326/2025	KABITANJALI SISUGOSWAMI VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// () //
357	D-ABLAPL/4981/2025 ABLAPL/1932/2025	NILADRI BHUSAN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /35 /2025 () //
358	D-ABLAPL/5074/2025 ABLAPL/1933/2025	SNIGDHARANI DAS VS STATE OF ODISHA	VIVEKANANDA JENA VS	REMUNA /20 /2025 () //
359	D-ABLAPL/5033/2025 ABLAPL/1934/2025	ARATI MAHANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /133 /2024 () //
360	D-ABLAPL/4983/2025 ABLAPL/1935/2025	SK. NAIBUDDIN @ BUDHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /54 /2025 () //
361	D-ABLAPL/5075/2025 ABLAPL/1936/2025	SANJIB KUMAR PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /58 /2025 () //
362	D-ABLAPL/5104/2025 ABLAPL/1937/2025	ASHIM KUMAR MISHRA @ ASHIM MISHRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /55 /2025 () //
363	D-ABLAPL/4984/2025	RAJAT MAHAL @ RAJAT KUMAR MAHALA	JYOTIRMAYA SAHOO	DABUGAM /199 /2017

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	ABLAPL/1938/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/4415/2025 ABLAPL/1939/2025	BISWANATH NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL SADAR PS /811 /2024 () //
365	D-ABLAPL/5052/2025 ABLAPL/1940/2025	BIJAYA PRADHAN @ JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /28 /2025 () //
366	D-ABLAPL/5054/2025 ABLAPL/1941/2025	PAPUNI MOHANTY @ RASHMI RANJAN MOHANTY VS STATE OF ODISHA	AVIRAM PATRA VS	GOBINDAPUR /134 /2001 () //
367	D-ABLAPL/5206/2025 ABLAPL/1942/2025	JITU CHHATRIA @ JYOTI RANJAN ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	NAWAPARA /28 /2025 () //
368	D-ABLAPL/5226/2025 ABLAPL/1943/2025	JITENDRA GOCHHAYAT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /142 /2024 () //
369	D-ABLAPL/4769/2025 ABLAPL/1944/2025	BIKASH CHANDRA NAYAK @ BALARAM MOHANTY VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /72 /2025 () //
370	D-ABLAPL/5084/2025 ABLAPL/1945/2025	HAGURA MALIK @ RAGHUNATH MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /64 /2025 () //
371	D-ABLAPL/4816/2025 ABLAPL/1946/2025	TERA @ SUMANTA SETHY VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KARANJIA /44 /2025 () //
372	D-ABLAPL/5066/2025 ABLAPL/1947/2025	CHANDRAKANT SENAPATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
373	D-ABLAPL/5234/2025 ABLAPL/1948/2025	BHARAT PATEL @ JOGENDRA PATEL VS STATE OF ODISHA	GANESH KUMAR NAIK VS	SUNDARGARH SADAR /228 /2024 () //
374	D-ABLAPL/5087/2025 ABLAPL/1949/2025	GOURANGA SUNA VS	ARIJEET MISHRA VS	BORIGUMMA /12 /2025 ()

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375	D-ABLAPL/5251/2025 ABLAPL/1950/2025	STATE OF ODISHA HAPI @ ASHUTOSH KHATEI @ ASUTOSH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RANPUR /41 /2025 ()
376	D-ABLAPL/5253/2025 ABLAPL/1951/2025	STATE OF ODISHA DILESWAR POLA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// DEOGARH /97 /2023 ()
377	D-ABLAPL/5072/2025 ABLAPL/1952/2025	STATE OF ODISHA ULLASH PALAURI @ PALAUR VS STATE OF ODISHA	KARUNAKAR GAYA VS	// OLATPUR /133 /2024 ()
378	D-ABLAPL/5182/2025 ABLAPL/1953/2025	STATE OF ODISHA CHANDAN KUMAR SAHOO VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// BHUBAN /51 /2025 ()
379	D-ABLAPL/5080/2025 ABLAPL/1954/2025	STATE OF ODISHA PRAKASH PALAURI @ PALAUR VS STATE OF ODISHA	KARUNAKAR GAYA VS	// OLATPUR /133 /2024 ()
380	D-ABLAPL/4972/2025 ABLAPL/1955/2025	STATE OF ODISHA ANIL KUMAR KUJUR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// RAJGANGPUR /42 /2025 ()
381	D-ABLAPL/5134/2025 ABLAPL/1956/2025	STATE OF ODISHA JAMBU @ JAMBULATA BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /36 /2018 ()
382	D-ABLAPL/5159/2025 ABLAPL/1957/2025	STATE OF ODISHA PURNA RANA @ PURNA CHANDRA RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// GHANTAPADA /185 /2024 ()
383	D-ABLAPL/4785/2025 ABLAPL/1958/2025	STATE OF ODISHA SURAJ KUMAR SAHOO @ CHAIN VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// CANTONMENT ROAD /46 /2025 ()
384	D-ABLAPL/5127/2025 ABLAPL/1959/2025	STATE OF ODISHA RAVI MANDAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /45 /2025 ()
385	D-ABLAPL/5178/2025 ABLAPL/1960/2025	STATE OF ODISHA ROHIT BAG VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// SINDHIKELA PS /1 /2025 ()

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386	D-ABLAPL/5133/2025 ABLAPL/1961/2025	MD. AKRAM @ BADA AKRAM VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR TOWN /67 /2025 () //
387	D-ABLAPL/5172/2025 ABLAPL/1962/2025	JAGANNATH PATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /309 /2024 () //
388	D-ABLAPL/5102/2025 ABLAPL/1963/2025	MANASHA RANJAN SAHOO VS STATE OF ODISHA	BIJAY JENA VS	//0 () //
389	D-ABLAPL/5130/2025 ABLAPL/1964/2025	TRUPTI KANTA JENA VS STATE OF ODISHA	SABYASACHI JENA VS	ANGUL TOWN /70 /2025 () //
390	D-ABLAPL/5171/2025 ABLAPL/1965/2025	SACHI MAHAKUDA @ SASHI MAHAKUD VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /223 /2024 () //
391	D-ABLAPL/3465/2025 ABLAPL/1966/2025	RAMAKANTA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	CHANDABALI /37 /2025 () //
392	D-ABLAPL/5190/2025 ABLAPL/1967/2025	CHANDAN DAS @ JITEN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /39 /2025 () //
393	D-ABLAPL/3572/2025 ABLAPL/1968/2025	SUSIL KUMAR NAYAK VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	//0 () //
394	D-ABLAPL/5105/2025 ABLAPL/1969/2025	AKASH MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /126 /2024 () //
395	D-ABLAPL/5202/2025 ABLAPL/1970/2025	SANJAY BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /15 /2025 () //
396	D-ABLAPL/4129/2025 ABLAPL/1971/2025	RAMACHANDRA GOUDA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	MAHILA (BERHAMPUR) /6 /2025 () //
397	D-ABLAPL/5231/2025	DAMBROU @ DAMBRUDHAR NAIK	DHANANJAYA MUND	JAIPATNA /30 /2025

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	ABLAPL/1972/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/5255/2025 ABLAPL/1973/2025	JABIR KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /321 /2024 () //
399	D-ABLAPL/5107/2025 ABLAPL/1974/2025	SUKANTA SAHU VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR SADAR /40 /2025 () //
400	D-ABLAPL/5232/2025 ABLAPL/1975/2025	CHANDIA @ CHANDRAKANTA MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /588 /2024 () //
401	D-ABLAPL/5243/2025 ABLAPL/1976/2025	SUBHRAJIT ROUSTRAY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BARI RAMACHANDRAPUR /620 /2024 () //
402	D-ABLAPL/5278/2025 ABLAPL/1977/2025	JUDHISTIRA BARDHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADAMBADI /271 /2023 J.M.F.C,CUTTACK(Cuttack) ICC/0000100/2024
403	D-ABLAPL/5256/2025 ABLAPL/1978/2025	SANTOSH NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	GANGAPUR (ASKA) /643 /2024 () //
404	D-ABLAPL/5114/2025 ABLAPL/1979/2025	RAJAT PATRA @ RAJAT KUMAR PATRA @ KUNA VS STATE OF ODISHA	HARIPAD MOHANTY VS	GOBINDAPUR /35 /2025 () //
405	D-ABLAPL/4985/2025 ABLAPL/1980/2025	KALANDRI PATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	GOPALPUR /231 /2024 () //
406	D-ABLAPL/5198/2025 ABLAPL/1981/2025	SANJAYA KUMAR ROUT VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	LINGARAJ P.S. /31 /2025 () //
407	D-ABLAPL/5176/2025 ABLAPL/1982/2025	JITENDRA PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /200 /2024 () //
408	D-ABLAPL/5093/2025 ABLAPL/1983/2025	NIRMAL KHUDANIA VS	RAKESH BEHERA VS	MAHILA P.S. BUXIBAZAR /10 /2025 ()

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409	D-ABLAPL/5188/2025 ABLAPL/1984/2025	STATE OF ODISHA NAKULA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	// KOSAGUMUDA /24 /2025 () //
410	D-ABLAPL/5220/2025 ABLAPL/1985/2025	BABRUBAHAN SUNDARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /18 /2025 () //
411	D-ABLAPL/5100/2025 ABLAPL/1986/2025	SK MAKSUD @ SK. MUKSUD VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	RAIRANGPUR TOWN /13 /2025 () //
412	D-ABLAPL/5289/2025 ABLAPL/1987/2025	ARVIND SARANGI @ AUROBINDA SARANGI @ ARABINDA SARANGI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KUTRA /33 /2025 () //
413	D-ABLAPL/5211/2025 ABLAPL/1988/2025	SUTAN ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KAKATAPUR /27 /2025 () //
414	D-ABLAPL/4185/2025 ABLAPL/1989/2025	HARIHAR OJHA VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	MAHANGA /145 /2018 () //
415	D-ABLAPL/5260/2025 ABLAPL/1990/2025	SUKANTI SENAPATI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /5 /2025 () //
416	D-ABLAPL/5092/2025 ABLAPL/1991/2025	BISWAPRAKASH LENKA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KENDRAPARA SADAR /59 /2025 () //
417	D-ABLAPL/5264/2025 ABLAPL/1992/2025	GANGADHAR PARIDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAJPUR SADAR /34 /2025 () //
418	D-ABLAPL/5058/2025 ABLAPL/1993/2025	TRILOCHAN SWAIN VS STATE OF ODISHA	AJAYA KUMAR JENA VS	GOP /40 /2025 () //
419	D-ABLAPL/5254/2025 ABLAPL/1994/2025	BASANTA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /68 /2025 () //